NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP 16/196/ND/2017

CORAM:

PRESENT: SH. R. VARADHARAJAN

HON'BLE MEMBER(J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

NAME OF THE COMPANY: M/s Ninja Infrastructure Ltd.

SECTION OF THE COMPANIES ACT: 441

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s): Counsel for the Petitioner

For the Respondent (s): None

ORDER

Ld. Counsel for the Petitioner has prayed for some time to verify whether the permission of the prosecution court has been received in this case.

To come up on 18th January, 2018.

(R. Varadharajan)

Member (J)

-S-U1

(Ina Malhotra)

-S-d1

Member (J)